

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 219 OF 2016
APPEAL NO. 220 OF 2016
APPEAL NO. 207 OF 2016 & IA NO. 396 OF 2019
APPEAL NO. 208 OF 2016 & IA NO. 395 OF 2019
APPEAL NO. 295 OF 2016 & IA NO. 437 OF 2019 AND
APPEAL NO. 239 OF 2017 & IA NO. 399 OF 2019

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 219 OF 2016

In the matter of:

M/s Maral Overseas Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Biswas

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Krishnesh Bapat
Ms. Lasya Pamidi for R-1

Ms. Ranjitha Ramachandran for R-2

APPEAL NO. 220 OF 2016

In the matter of:

M/s HEG Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Biswas

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Krishnesh Bapat
Ms. Lasya Pamidi for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2

APPEAL NO. 207 OF 2016 & IA NO. 396 OF 2019

In the matter of:

M/s Hindalco Industries Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Krishnesh Bapat
Ms. Lasya Pamidi for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2 & R-3

APPEAL NO. 208 OF 2016 & IA NO. 395 OF 2019

In the matter of:

M/s Century Textiles & Industries Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Krishnesh Bapat
Ms. Lasya Pamidi for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2 & R-3

APPEAL NO. 295 OF 2016 & IA NO. 437 OF 2019

In the matter of:

M/s Ultratech Cement Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Saurav Agarwal
Mr. Shantanu Agarwal

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Vikas Maini
Mr. Krishnesh Bapat
Ms. Lasya Pamidi for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2

APPEAL NO. 239 OF 2017 & IA NO. 399 OF 2019

In the matter of:

Jaiprakah Association Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Pawan Upadhyay
Mr. Ratik Sharma

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Ms. Poorva Saigal
Ms. Anushree Bardhan
Ms. Tanya Sareen for R-2 & 3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **18.11.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj